

I.S

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH: JODHPUR

Date of order : 18.1.1995

OA No. 27/95

Gopal Chand Goel

... Applicant.

vs.

Union of India & Ors.

... Respondents.

Mr. J.K. Kaushik, Counsel for the applicant.

CORAM:

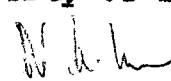
Hon'ble Mr. Gopal Krishna, Judicial Member.

Hon'ble Mr. N.K. Verma, Administrative Member.

....

PER HON'BLE MR. GOPAL KRISHNA:

Heard learned Counsel. During the course of arguments, the learned counsel for the applicant has sought permission to withdraw the present application with permission to file a fresh OA. Permission is granted. The present application is dismissed as having been withdrawn at the stage of admission. Applicant will be at liberty to file a fresh OA, if he is so advised.


(N.K. VERMA)
MEMBER (A)

(GOPAL KRISHNA)
MEMBER (J)

cvr.

